

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3879  
ANSWERED ON:17.08.2010  
PROCUREMENT OF WHEAT BY FCI  
Singh Shri Ganesh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the quantum of wheat procured by the Food Corporation of India (FCI) during the year 2009-10, State-wise;
- (b) the quantum of wheat procured at Krishi Parimandi Prangan in Satna;
- (c) whether the quantum of wheat reaching the godowns was less than the wheat procured;
- (d) if so, the details thereof and the corrective action taken in this regard;
- (e) whether the Government has received any complaint regarding irregularities in the payment and procurement of wheat; and
- (f) if so, the details thereof and the action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The State-wise quantum of wheat procured by Food Corporation of India (FCI) and State agencies during the RMS 2009-10 is as under ;

State Procurement (in lakh tonnes)

Madhya Pradesh 19.68

Uttar Pradesh 38.82

Uttarakhand 1.45

Gujarat 0.75

Punjab 107.25

Haryana 69.24

Rajasthan 11.52

Bihar 4.97

Chandigarh 0.12

Himachal Pradesh 0.01

Jammu & Kashmir 0.01

Total 253.82

(b) As reported by FCI, about 24037 MT of wheat was procured by FCI at Krishi Upaj Mandi Prangan at Satna.

(c) to (f): Yes, Madam.FCI has reported about the shortage of 54 MT of wheat. As informed by FCI, disciplinary action has been taken on all delinquents who have come up for notice, after preliminary inquiry. As a precautionary measure during RMS 2010-11 FCI has purchased wheat through local cooperative societies only.